

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**35. C.P.(IB)-723(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES: TATA Capital Financial Services  
Limited**

**V/s**

**Kunal Jiwrajka**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

Counsel, Akshay Sawant appeared for the Petitioner through VC and  
Counsel, Nikita Panhalkar appeared for the Respondent. List this  
matter on **22.01.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

09.11.2023

Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**